

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

In the matter of:

567/2016

Om Kamal Trading Pvt. Ltd.

...Petitioner

SECTION: U/S..391(2) & 394.

Coram

Order delivered on 12.12.2017

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

Nivedita R. Sarda, Adv. .

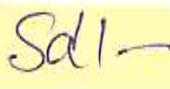
Naval Kishore Jha, Sr. Standing Counsel  
for UOI & ROC.

Intervener:

ORDER

As per order of the day in 564/2016. Post alongwith 564/2016 on 23.01.2018.

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*